

\216  
SLP(Crl.)No. 3305 OF 2001

ITEM No.27

Court No. 9

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3305/2001

(From the judgement and order dated 20/06/2001 in CRLR 301/2000  
of The HIGH COURT OF PATNA)

JAGANNATH CHOUDHARY & ORS.

Petitioner (s)

VERSUS

RAMAYAN SINGH & ANR.

Respondent (s)

( With Appln(s). for stay )  
( With Office Report )

Date : 05/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. S.B. Sanyal, Sr. Adv.  
Mr. Ranjan Mukherjee, Adv.  
Ms. Manita Verma, Adv.

For Respondent (s) Mr. Braj Kishore Mishra, Adv.  
Ms. Aparna Jha, Adv.  
Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

After hearing learned counsel for the parties  
for about 10 minutes, the Court reserved its order.

.SP1

(K.K. Chawla)  
Court Master

(D.D. Jindal)  
Assistant Registrar